Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

					Suiation	13 (10	IBBI (Insolvency Re							1	
Sl. No.	Category of creditor	Summar	y of	claims received	Sumi	mary	7 0	f claims admitted	con	ount of ingent aims		nount of claims t admitted		mount of claims ider verification	Details in Annexure	Remarks, if any
		No. of claims	Ar	nount	No. clair			Amount of claims admitted								
	Secured financial creditors belonging to any class of creditors	0	₹	-	0	,	₹	-	₹	-	₹		₹	-	1	o r
	Unsecured financial creditors belonging to any class of creditors	0	₹	-	0		₹	-	₹	-	₹	-	₹	-	2 .	
	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	₹	15,32,33,955.00			₹	-	₹	•	₹	•	₹	15,32,33,955.00	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	₹	5,79,93,626.00	1		₹	2,10,47,223.00	₹	-	₹	•	₹	3,69,46,403.00	4	
5	Operational creditors (Workmen)	0	₹		0		₹	-	₹	-	₹	+	₹	-	5	
	Operational creditors (Employees)	0	₹	-	0		₹	-	₹	-	₹		₹	-	6	
7	Operational creditors (Government Dues)	0	₹	-	0		₹	-	₹	-	₹	-	₹		7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	₹	91,22,488.00	0		₹	p.	₹	-	₹	•	₹	91,22,488.00	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	₹		0		₹	-	₹	-	₹	-	₹	-	9	
	Total Total	10		22,03,50,069.00	1		₹	2,10,47,223.00	100		₹			19,93,02,846.00		

Mymn

Annexure -1 Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED; Date of commencement of CIRP: 07.11.2024; List of creditors as on: 30.11.2024

List of secured financial creditors (SFC) belonging to any class of creditors (Amount in ₹)

S N	ame of creditor	Details receive	of claim d			D	etails of claim	prov	isionally admitted				Amount of contingent claim		mount of any tual dues, that		mount of laim not		ınt of claim verification	Remarks, if any
N 0			Amount claimed	Amount of claim admitted	Nature of claim	b	ount covered y security interest	security guarantee				voting in CoC		m	ay be set- off	a	dmitted			
N	IL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
				-															-	
	Total								•											

Annexure -2

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED; Date of commencement of CIRP: 07.11.2024; List of creditors as on: 30.11.2024

List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)

S	Name of creditor	Details	of claim		Det	ails o	f claim admitte	ed					Amount of any m			im	Amount of	claim	Remarl	ks, if any
l N o	ATI	Date of receipt		Amount of claim admitted	Nature of claim		Amount covers by guarantee	·		% of voting in CoC	share	t of contin gent	dues, that may be	e set-	not admitted		under verification	n		
							•													
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
-	NIL	NIL	NIL	NIL	NIL	NIL	NIL I	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Kumm

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED; Date of commencement of CIRP: 07.11.2024; List of creditors as on: 30.11.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI	Name of creditor			claim received			Details of claim			,	Amount of	Amount of	Amount of	Amount of	Damanka if
N o.		Dat		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC		any mutual dues, that may be set-off	claim not admitted	claim under verificati on	Remarks, if any
1	Sur Vir Finance Limited	20-	-11-2024	3,55,89,712											
2	Badi Dukan LLP	19	-11-2024	11,76,44,243									0.00	3,55,89,712	
				22,10,11,213									0.00	11,76,44,243	
															
				15,32,33,955										15,32,33,955	

Annexure -4

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED; Date of commencement of CIRP: 07.11.2024; List of creditors as on: 30.11.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in $\overline{\zeta}$)

SI	Name of creditor		claim received		Detai	ls of claim admitted				Amou	nt of	Amoun	t of any	Δ,,,	ount	Amount of cl	nim undan	name to
N o.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting s CoC	hare in		gent	mutua that ma	l dues,	of o	:laim	verification		Remarks, if any
1	PDB Ventures Private Limited	18-11-2024	2,51,18,281	2,10,47,223	Financial creditor	NIL	No	100%		NIL	NIL	NIII	NIL			 -		
2	Prem Apparels Private Limited	18-11-2024	2,02,65,300	-		NIL	No	NII	MII	NIII		NIL			NIL		40,71,058	Related party status mentioned as declared in claim form
3	Pukhraj Betala	20-11-2024	41,37,178		-	NIL	No	NIII	NIL	NIII			NIL		NIL		2,02,65,300	Related party status mentioned as declared in claim form
4	Surendra Kumar Betala	20-11-2024	39,93,649			NIL	No	NII		NIL	NIL			_	NIL		41,37,178	Related party status mentioned as declared in claim form
5	G Rahul	20-11-2024			2777	NIL	No		NIL	NIL	NIL				NIL		39,93,649	Related party status mentioned as declared in claim form
			1 1,,,0,223		11110	INIL	INO	INIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL		44,79,218	Related party status mentioned as declared in claim form
			5,79,93,626	2,10,47,223			I				т —						3,69,46,403	

Lymn

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED; Date of commencement of CIRP: 07.11.2024; List of creditors as on: 30.11.2024

List of operational creditors (Workmen)

(Amount in₹)

Sl.	Name of	Name of workman	Details of c	claim received		Details of cl	aim admi	tted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised representative, if . any		Date of receipt	Amount claimed	Amount of claim admitted	claim	Whether related party?	% voting share in CoC, if applicable	contingent claim	any mutual dues, that may be set-off		claim not admitted	any
		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2		NIL	NIL	NIL	NIL				NIL			NIL	NIL
3		NIL	NIL	NIL	NIL	NIL			NIL		NIL	NIL	NIL
		Total			-	1						1112	14117

Annexure -6

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED; Date of commencement of CIRP: 07.11.2024; List of creditors as on: 30.11.2024

List of operational creditors (Employees)

(Amount in₹)

Sl. No.		Name of employee	Details of o	claim received	Details o	f claim adm	itted (Pro	vessionally)	Amount of	Amount of	Amount of	Amount of	Remarks, if
140.	representative, if		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	related	% of voting share in CoC, if applicable	claim	any mutual dues, that may be set- off	claim under verification	claim not admitted	any
		NIL										-	

Mymy

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED; Date of commencement of CIRP: 07.11.2024; List of creditors as on: 30.11.2024

					List of	f operational	creditors (Government (dues)						
SI.		s of Claimant	Details of claim								Amount of	Amount	Amount	Amount of	Remarks, if
No															
				•											
			received								contingent	of any	of claim	claim under	any
	Departm	Government	Date of	Amount	A	Nature of	A4	A 4	3371 41	0/ 0 /					
	ent	Government	Date of	Amount	Amount Admitted	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	Provisional	claim	covered	covered by	related	share in		dues,	admitted		
			1		-		security	•		CoC, if	•		aumitteu		
1							interest	guarantee	party?	applicable		that may be set-off			1
				<u> </u>	<u> </u>		micrest		<u> </u>	applicable	<u> </u>	De Set-OII			
1	Nil	Nil	Nil	Nil	Nil	Nil	0	0	0	0	0	0	-	-	
	•	m					_	-		ļ .					
		Total		-	Nil		0	0		0	0	0	-	-	

Annexure -

3

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED; Date of commencement of CIRP: 07.11.2024; List of creditors as on: 30.11.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

	Name of creditor	Details of clai	m received		3	Details of cl	aim admitted			Amount of	Amount of	Amount	Amount of claim	Remarks, if
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	covered by	_	% of voting share in CoC		any mutual dues, that may be set-off			any
1	Blue Arrow Buildcon Private Limited	18-11-2024	15,13,835	-	0							0.00	15,13,835	
2	Glasseye Infraplaza Private Limited	19-11-2024	64,98,568	<u>-</u>	0							0.00	64,98,568	
3	Surana Fashions LLP	20-11-2024	11,10,085	<u>-</u>	0							0.00	11,10,085	
46			91,22,488.00								·	-	91,22,488.00	ı <u></u> -

Thymn_

Name of the corporate debtor: ARISU RETAIL PRIVATE LIMITED; Date of commencement of CIRP: 07.11.2024; List of creditors as on: 30.11.2024

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

	Name of creditor		Details of c	laim received		Details o	f claim admitted (Pr	ovisionally)	·	Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Amount covered	Whether	continge nt	,	claim not	claim	any
			leccipe		admitted	or claim	security interest	by guarantee	related party?	claim	that may be set- off	admitted	under verificati	1
													on	ļ
-	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
L				<u> </u>										

Kuphu